

National Company Law Tribunal

Allahabad Bench

CP No. 77/241-244

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY : Shimbhaoli Sugars Ltd.

SECTOR OF THE COMPANIES ACT: SECTION 241/244 of the Companies Act, 2013

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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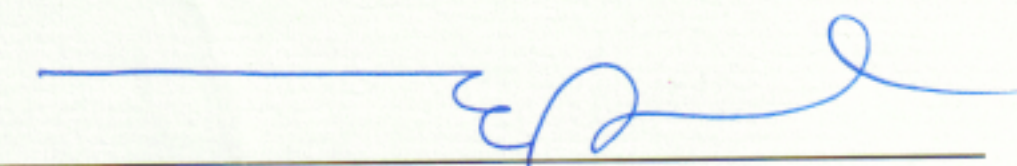
1.

2.

Order Dated 15.03.2017

CP No. 241/244 Shimbhaoli Sugars Ltd.

Parties are represented by their respective counsel. It is stated that settlement talks are going on and at advance stage. Therefore the case is now fixed on 31 March, for reporting settlement or for completion of pleadings.



H.P. CHATURVEDI, MEMBER (JUDICIAL)